

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2093

ANSWERED ON:05.08.2003

CENTRAL RURAL SANITATION PROGRAMME

ADHIR RANJAN CHOWDHURY;ASHOK NAMDEORAO MOHOL;NANDIPAKU VENKATASWAMY;RAMDAS ATHAWALE;SULTAN SALAHUDDIN OWAISI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds allocated for different schemes under central Rural Sanitation Programme during each of the last three years and the current year so far, State-wise;
- (b) whether the Government have received any complaints in regard to disbursement of the assistance to SCs, STs and OBCs for the construction of individual household latrines;
- (c) if so, the details thereof, and the action taken by the government in this regard,
- (d) the number of schemes sanctioned/implemented under CRSP during 2002-2003 and 2003-2004 and new scheme proposed to be launched for better sanitation, state-wise
- (e) the number of community latrines constructed alongwith allocation of funds, State-wise;
- (f) whether reduction in grants has hampered in achieving targets under the programme;
- (g) whether the Government propose to increase the allocation and target of construction of latrines during the 10th Plan period; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) Central Rural Sanitation Programme had two components - allocation based programme as well as demand driven Total Sanitation Campaign (TSC). The allocation based component has been phased out with effect from 1.4.2003. Under TSC there is no State-wise allocation. However, funds are released to project districts based on the demand generated. The fund allocated for allocation based component of Central Rural Sanitation Programme during the last three years, State-wise is given in Annex 1.

(b) & (c) No, Sir. No such complaint has been received by Government of India

(d) During 2002 - 2003 and 2003 - 2004 so far, 139 projects under TSC have been sanctioned. The list of the districts where these projects have been sanctioned is given in Annex III. enclosed.

(e) The number of community latrines constructed along with allocation of fund, State-wise is given in Annex III.

(f) to (h) At present there is no target assigned in TSC. There has been no reduction in grant for the Total Sanitation Campaign (TSC). Since the TSC is being implemented in a participatory and demand driven manner, based on the demand generated, Government proposes to increase the allocation if required. There is no target fixed for construction of toilets during the 10th Plan Period. However, efforts are being made to increase the Rural Sanitation coverage from the existing level to at least 50% by the end of the 10th Plan.

Annex-I

STATEMENT IN RESPECT OF PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2093 REGARDING CENTRAL RURAL SANITATION PROGRAMME

I - Details of funds allocated, State-wise during 2000-01, 2001-02
(Rs. in Lakhs)

STATE/UT (2000-01)	ALLOCATION (2001-02)	ALLOCATION
ANDHRA PRADESH	203.67	77.00
ARUNACHAL PRADESH	11.50	4.11

ASSAM	303.95	108.55
BIHAR	423.42	150.40
CHATTISGARH	93.93	35.51
GOA	2.31	0.87
GUJARAT	126.79	47.93
HARYANA	63.87	24.15
HIMACHAL PRADESH	25.17	9.52
JAMMU & KASHMIR	31.34	11.85
JHARKHAND	142.18	63.44
KARNATAKA	164.51	62.19
KERALA	106.41	40.23
MADHYA PRADESH	218.61	82.65
MAHARASHTRA	287.11	108.55
MANIPUR	20.31	7.26
MEGHALAYA	22.04	7.87
MIZORAM	5.67	2.03
NAGALAND	15.27	5.45
ORISSA	188.31	71.19
PUNJAB	55.36	20.93
RAJASTHAN	170.61	64.50
SIKKIM	5.64	2.01
TAMILNADU	202.33	76.49
TRIPURA	35.63	12.72
UTTAR PRADESH	667.51	252.36
UTTARANCHAL	32.43	12.26
WEST BENGAL	304.12	114.98
A & N ISLANDS	4.88	4.88
D & N HAVELI	3.88	3.88
DAMAN & DIU	0.77	0.76
DELHI	2.31	2.31
LAKSHADWEEP	0.48	0.48
PONDICHERRY	2.68	2.69
TOTAL	3945.000	1492.000

II - Details of funds allocated during 2002-03 & 2003-04

The Allocation Based Programme of the Central Rural Sanitation Programme was phased out w.e.f.31.3.2002. From April 1999 onward Total Sanitation Campaign is being implemented, which gives emphasis on social mobilization, IEC and demand generation. During 2002-03 total allocation of TSC as part of CRSP was Rs.140 crore and during 2003-04, total allocation is Rs.165.00 crore.

Annex-II

Statement in respect of part (d) of Lok Sabha Unstarred Question No.2093 regarding Central Rural Sanitation Programme

Details of year wise list of TSC Projects approved during 2002-2003 & 2003-04.

S.No.	State	District	Sanction Year
I	Andhra Pradesh		
1		Warangal	2002-03
2		Kurnool	2002-03
3		Guntur	2002-03
4		East Godavari	2002-03
5		Karimnagar	2002-03
6		Krishna	2002-03
7		Medak	2002-03
8		West Godavari	2002-03
9		Visakhapatnam	2002-03
10		Srikakulam	2003-04
11		Rangareddy	2003-04
12		Cuddapah	2003-04

II	Bihar		
13		Nalanda	2002-03
14		Sitamarhi	2002-03
15		Araria	2002-03
16		Dharbanga	2002-03
17		Bhagalpur	2002-03
18		Samastipur	2002-03
III	Chattisgarh		
19		Rajnandgaon	2002-03
20		Dantewda	2002-03
21		Mahasamund	2002-03
IV	Gujarat		
22		Ahmedabad	2002-03
23		Gandhinagar	2002-03
V	Haryana		
24		Sonepat	2002-03
25		Rewari	2002-03
26		Sirsa	2002-03
VI	Himachal Pr.		
27		Kinnaur	2002-03
28		Una	2002-03
29		Solan	2002-03
30		Kullu	2002-03
31		Kangra	2002-03
VII	Jammu & K.		
32		Rajouri	2002-03
33		Anantnag	2002-03
VIII	Jharkhand		
34		Ranchi	2002-03
35		East Singhbhum	2002-03
IX	Kerala		
36		Ernakulam	2002-03
37		Pathanamthitta	2002-03
38		Idukki	2002-03
39		Thrissur	2002-03
40		Palakkad	2002-03
41		Khozikode	2002-03
42		Kannur	2002-03
X	Madhya Pradesh		
43		Khandwa	2002-03
44		Rajgarh	2002-03
45		Rewa	2002-03
46		Indore	2002-03
47		Mandsour	2002-03
48		Tikamgarh	2002-03
49		Chindwara	2002-03
50		Bhopal	2002-03
51		Mandla	2002-03
52		Seoni	2003-04
53		Ujjain	2003-04
XI	Maharashtra		
54		Ahmednagar	2002-03
55		Jalgaon	2002-03
56		Jalna	2002-03
57		Nandurbar	2002-03
58		Satara	2002-03
59		Pune	2002-03
60		Akola	2002-03
61		Beed	2002-03
62		Kolhapur	2002-03
63		Nagpur	2002-03
XII	Manipur		
64		Thoubal	2002-03
65		East Imphal	2002-03
66		Bishnupur	2002-03
Total			
XIII	Mizoram		
67		Saiha	2002-03
68		Mamit	2002-03
XIV	Nagaland		
69		Zunheboto	2002-03
XV	Orissa		
70		Jajpur	2002-03
71		Nayagarh	2002-03
72		Cuttack	2002-03
73		Kendrapara	2002-03
74		Jagatsinghpur	2002-03
75		Puri	2002-03
76		Raygada	2002-03
77		Bolangir	2002-03
78		Koraput	2002-03
79		Kandhamal	2002-03
XVI	Punjab		
80		Patiala	2002-03
81		Sangrur	2002-03
82		Amritsar	2003-04

83		Faridkot	2003-04
84		Fategarh sahib	2003-04
85		Gurdaspur	2003-04
86		Hoshiarpur	2003-04
87		Jalandhar	2003-04
88		Kapurthala	2003-04
89		Nawanshahar	2003-04
90		Roopnagar	2003-04
XVII	Rajasthan		
91		Rajsamand	2002-03
92		Ajmer	2002-03
93		Bundi	2002-03
94		Kota	2002-03
95		Sawai Madhopur	2002-03
XVIII	Tamil Nadu		
96		Kancheepuram	2002-03
97		Pudukkottai	2002-03
98		Karur	2002-03
99		Tirunelveli	2002-03
100		Theni	2002-03
101		Ramanathapuram	2002-03
102		Namakkal	2002-03
103		Thanjavur	2002-03
104		Salem	2002-03
105		Dindigul	2002-03
106		Shivagangai	2002-03
107		Thoothukudi	2002-03
108		Nagapattinam	2003-04
109		Nilgiris	2003-04
110		Thiruvallur	2003-04
111		Thiruvarur	2003-04
112		Thiruvannamalai	2003-04
113		Villuppuram	2003-04
XIX	Uttar Pradesh		
114		Mau	2002-03
115		Balrampur	2002-03
116		Shravasti	2002-03
117		Hamirpur	2002-03
118		Hardoi	2002-03
119		Rae Bareli	2002-03
120		Sant Kabir Nagar	2002-03
121		Siddharth Nagar	2002-03
122		Kushinagar	2002-03
123		Fatehpur	2002-03
124		Bareilly	2002-03
125		Banda	2002-03
126		Ghaziabad	2002-03
XX	Uttaranchal		
127		Uttarakashi	2002-03
128		Pauri	2002-03
129		Almorha	2002-03
130		Tehri	2002-03
131		Bageshwar	2002-03
132		Rudraprayag	2003-04
XXI	West Bengal		
133		East Medinipur	2002-03
134		Bankura	2002-03
135		Cooch Behar	2002-03
136		Hooghly	2002-03
137		Uttar Dinajpur	2002-03
138		Nadia	2002-03
XXII	D&N Haveli		
139		D&N Haveli	2002-03

Annex-III

STATEMENT IN RESPECT OF PART (e) OF LOK SABHA UNSTARRED QUESTION NO.2093 REGARDING CENTRAL RURAL SANITATION PROGRAMME

DETAILS OF NO. OF COMMUNITY LATRINES CONSTRUCTED STATE-WISE

S.No. State Sanitary Complex

Approved Constructed Fund Allocation (Rs in lakh)

1 Bihar	5862	0	1172.40
2 Chattisgarh	47	12	70.50
3 Haryana	15	5	45.00
4 Himachal Pr.	86	36	107.20
5 Jammu & Kashmir	28	25	5.60
6 Jharkhand	2913	18	582.60
7 Karnataka	70	7	77.00
8 Kerala	1040	117	703.00
9 Madhya Pradesh	299	13	448.50
10 Maharashtra	1116	244	902.86
11 Manipur	56	0	58.00
12 Mizoram	50	0	4.39
13 Nagaland	1176	0	7.35
14 Orissa	942	0	188.40
15 Punjab	259	55	130.50
16 Rajasthan	325	0	357.50
17 Sikkim	165	103	33.00
18 Tamil Nadu	1685	302	3231.60
19 Uttar Pradesh	1087	285	745.53
20 Uttarakhand	80	0	28.00
21 West Bengal	4244	297	597.76
22 D&N Haveli	12	0	3.60

GRAND TOTAL	21557	1519	9500.29
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